

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 8140/2018

GENERAL MANAGER CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

ACHAL KUMAR JAIN

Respondent(s)

WITH

C.A. No. 8141/2018 (III-A)

Date : 14-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Ashish Wad, Adv.
Mrs Jayashree Wad, Adv.
Mr Sidharth Mahajan, Adv.
Ms Sukriti Jaggi, Adv.
M/S. J S Wad And Co, AOR

For Respondent(s)

Ms Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR
Mr. Anil Kumar Mishra, AOR
Mr Ekansh Agarwal, Adv.
Mr. Sanjeev Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 8140/2018

Sole respondent is duly represented.

Statement of case has not been filed and time has
expired.

C.A. No. 8141/2018

Respondent no.1 is duly represented.

Item No.2

Await certificate of service from the High Court in respect of respondent no.2. Reminder be issued.

Statement of case has not been filed and time has expired.

List again on 9.4.2019.

ANIL LAXMAN PANSARE
Registrar